


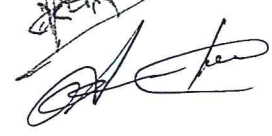
(15)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/94/(IB)/2017
NAME OF THE PETITIONER(S) : SHREYAS RELAY SYSTEMS LTD
NAME OF THE RESPONDENT(S) : JAIN GRANITES & PROJECTS IND LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	A. X. N. Prabhu.	PCS. for Respondent -	
2.	K.M. Anand	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present and submitted that the parties are intending to settle the matter. They prayed time for reporting the final outcome of the settlement. Put up on 16.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc